

(b) GOI has taken up the matter of violation of human rights of Figians, including people of Indian origin on grounds of race, on a bilateral basis, with concerned countries.

India has requested the United Nations Committee on Programme and Coordination to undertake a study of emergence of racism in Fiji in its medium term plan for 1992-97. India has decided to raise the issue at the forth coming meeting of the UN Sub Commission on the Prevention of Discrimination & Protection of Minorities, and will pursue the matter in accordance with the procedure set out by the UN in such cases. We will also raise the matter in the forthcoming meeting of the General Assembly.

We will continue to oppose the re-admission Fiji to the Commonwealth till such time as it subscribes to the principles of the Commonwealth which include, inter-alia, non-discrimination on racial basis.

We are currently providing moral and diplomatic support to the democratic movement in Fiji. We will provide greater facilities for higher education in India for Fijian students, especially those who are being discriminated against on racial basis. We have instructed our Missions in countries neighbouring Fiji to extend long term, multi-entry Visas to people of Indian origin, on request.

#### **Settlement of Burmese in Manipur**

510. SHRI SHANTILAL PURUSHOTAM DAS PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Burmese settlements have come up in the Manipur villages of Kalang and Waksu in border district of Ukhrul thereby adding to the border dispute between the two countries;

(b) if so, the details thereof stating the

area covered under fresh encroachment by Burmese settlements; and

(c) the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) and (c). Do not arise.

#### **Pak Request to China for Nuclear Test Facilities in Chinese Territory**

511. SHRI YADVENDRA DATT:  
SHRI Y.S. RAJA SEKHAR  
REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it has come to knowledge of India that Pakistan has requested China to allow it to use its nuclear facilities at Lop Nor for testing its nuclear bomb overground;

(b) the number of times Pakistan has received the Chinese facilities to explode its atomic bomb underground;

(c) whether he raised the matter with the Chinese Foreign Minister when he came to India recently; and

(d) if so, the reaction of Chinese Foreign Minister in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). Government are aware of Chinese assistance to Pakistan in the nuclear field but there is no confirmed evidence to substantiate the matters to which the Question refers.

(c) and (d). Government's apprehensions regarding the clandestine nature and weapons-orientation of Pakistan's nuclear

programme are well-known to all concerned, including the Chinese Government. Many other countries share this concern.

[*Translation*]

**Norms for Opening of General Post Offices**

512. SHRI GUMAN MAL LODHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of norms fixed for establishing general post offices;

(b) whether these norms are fulfilled to convert the branch post office at village Bhutha into general post office;

(c) if so, when it is likely to be made general post office;

(d) whether there are any other difficulties in converting it not general post office;

(e) if so, the details thereof; and

(f) if not, the time by which it is likely to be converted into general post office?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) General Post Office or GPO is the designation used for first class head post office situated at the headquarters of the Head of a Circle. Where there are more than one head office, the one attached to the headquarters is termed GPO. There are no other norms fixed for establishing General Post Offices.

(b) to (f). There is no branch post office by the name Bhutha. However there is a branch office at Jhunta in Pali district. The question of converting this branch post office into a departmental Sub Office has been examined but not found justified since the

branch office does not at present have the prescribed minimum workload of 5 hrs. per day and the loss on upgradation is also expected to be well above the prescribed limit of Rs. 2,000/- per annum.

[*English*]

**Visit of Pakistan's Prime Minister to Islamic Countries to Drum up Support on Kashmir Issue**

513. SHRI BANWARI LAL PUROHIT:  
SHRI MADHAVRAO SCINDIA:  
SHRI PRAKASH KOKO  
BRAHMBHATT:  
SHRI M.V. CHANDRASHEKARA MURTHY:  
SHRI V. SREENIVASA PRASAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister of Pakistan recently visited Islamic Countries to drum up support for Islamabad's stand on the Kashmir issue;

(b) if so, the reaction of Government thereto; and

(c) the steps Government propose to take in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, sir.

(b) and (c). We have conveyed to the concerned Governments that Pakistani actions and statements in regard to Kashmir are in clear violation of the Simla Agreement which, inter alia, calls for settlement of all differences peacefully and through bilateral negotiations. These Governments have also been fully apprised of Pakistan's support and encouragement to terrorism and subversion directed against India.